

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1193
ANSWERED ON 09TH FEBRUARY, 2023**

MAINTENANCE OF BRIDGES

1193. SHRI VISHNU DAYAL RAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has decided to take special measures regarding the foreclosure of old bridges and if so, the details thereof;

(b) the details of the bridges that are scheduled to undergo maintenance in the next few months, State-wise;

(c) the details of the bridges that are likely to undergo foreclosure, State-wise; and

(d) whether the Government has identified a pattern in the type of bridges that require urgent maintenance and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Ministry of Road Transport and Highways is mainly responsible for development and maintenance of National Highways. Bridges on National highways are regularly inspected and based on condition assessment during such inspections, repair/rehabilitation/reconstruction of bridges are taken up under maintenance heads like Ordinary Repairs, Special Repairs, Flood Damage Repairs or under NH (Original) works. Wherever a bridge is found in highly distressed condition, traffic operation on such bridge is temporarily stopped and traffic is diverted on to a temporary diversion road till new bridge in replacement of the old distressed bridge is constructed or existing distressed bridge is rehabilitated. Details of the bridges proposed to be taken up for rehabilitation/reconstruction on NHs on stand alone basis is annexed.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1193 ANSWERED ON 9TH FEBRUARY 2023 ASKED BY SHRI VISHNU DAYAL RAM, REGARDING MAINTENANCE OF BRIDGES.

| Sr. No. | Name of State | Rehabilitation/Repairs (in Nos) | Reconstruction (in Nos) |
|----------------|-------------------------|--|------------------------------------|
| 1 | Andhra Pradesh | 0 | 1 |
| 2 | Assam | 4 | 2 |
| 3 | Chhattisgarh | 3 | 3 |
| 4 | Goa | 3 | 4 |
| 5 | Gujarat | 1 | 3 |
| 6 | Himachal Pradesh | 2 | 0 |
| 7 | Jharkhand | 1 | 15 |
| 8 | Karnataka | 4 | 1 |
| 9 | Kerala | 8 | 0 |
| 10 | Madhya Pradesh | 1 | 43 |
| 11 | Maharashtra | 0 | 33 |
| 12 | Manipur | 0 | 3 |
| 13 | Meghalaya | 24 | 1 |
| 14 | Mizoram | 6 | 1 |
| 15 | Nagaland | 3 | 0 |
| 16 | Odisha | 0 | 19 |
| 17 | Punjab | 0 | 1 |
| 18 | Sikkim | 0 | 4 |
| 19 | Tamil Nadu | 2 | 6 |
| 20 | Uttar Pradesh | 7 | 8 |
| 21 | Uttarakhand | 0 | 6 |
| 22 | West Bengal | 10 | 2 |
